

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

CR No. 4003 of 2004

Ramji Dass

... Appellants

Punsup Dutt and others

V/s


... Respondents

Resp.No.3(iii)-

Meena Rani, D/o Smt. Sudesh Rani (deceased),
C/o Darshan Kumar Sanjiv Kumar,
Commission Agents, Chaina Bazar,
Jaito, District Faridkot.

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against her to appear in this Court on **15.10.2019(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 17th
May, 2019.


Superintendent (Judl.),
For Registrar (Judicial)


17/5/19